

**Assessment of Work done under
Family Planning Programme**

1428. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any assessment of work done under the National Family Planning Programme during the Seventh Plan period;

(b) if so, what were the performances of different States so far; and

(c) the steps taken by the States to implement the family planning programmes with greater enthusiasm?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). The work done under the National Family Welfare Programme is constantly appraised with reference to three broad indicators namely; Couple Protection Rate (CPR), Birth Rate and Infant Mortality Rate (IMR). The achievements in respect of the above three parameters by the States at the beginning of 7th Plan and as per the latest available position are given the statement below.

(c) Family Welfare Programme is a cent percent centrally sponsored programme. To

keep the population growth in the country within the manageable limits, a well defined strategy has been evolved which lays emphasis on improving quality of health services, strengthening health infrastructure, enhancing child survival rates through Universal Immunisation Programme, intensifying population education, enhancing community participation, adopting improved communication approaches and involving voluntary organisations. Besides, schemes of reinforcement of training and retraining of personnel at the grass-root level, establishing and strengthening linkages with related development programmes like female literacy and improvement of women's status and adoption of area intensive approach are being implemented and will be further strengthened. The States are expected to follow the above strategy while implementing the programme. In order to cater to the special requirements, a number of area projects for augmenting the infrastructure for health and family welfare service delivery system and the training of medical and paramedical staff have been taken up in selected States like Rajasthan, Madhya Pradesh, Tamil Nadu, West Bengal, Orissa etc with the assistance of external funding agencies. In order to get over the problem of strong son preference which mitigates against the small family norm, States like Maharashtra and Gujarat have introduced, out of their own resources, long term maturity bond schemes to attract couples with female children only to accept terminal methods of family planning.

STATEMENT

Estimated Couple Protection, Birth and Infant Mortality Rates in different States/Union Territories

Sl. No.	States/Union Territories	Couple Protection Rate		Birth Rate		Infant Mortality Rate	
		As on 31.3.85	As on 31.3.89	1985	1988	1985	1988
1	2	3	4	5	6	7	8
1	Andhra Pradesh	32.0	41.9	29.9	26.8	83	82
2.	Assam	24.9	25.7	34.3	32.5	111	100
3	Bihar	17.2	25.8	37.8	37.3	106	97
4.	Gujarat	45.5	55.2	33.0	29.3	91	91
5.	Haryana	45.8	59.4	35.7	33.5	8	89
6.	Himachal Pradesh	35.7	47.8	30.2	31.9	8	79
7.	Jammu & Kashmir	15.6	22.6	33.6	32.6	85	73
8.	Karnataka	32.8	44.2	29.6	28.7	69	74
9.	Kerala	38.1	49.7	23.3	19.9	31	28
10.	Madhya Pradesh	29.5	38.9	39.4	36.8	122	120

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		As on 31.3.85	As on 31.3.89	1985	1988	1985	1988	
1	2	3	4	5	6	7	8	8
11.	Maharashtra	51.8	55.1	29.0	29.2	68	68	68
12.	Manipur	18.1	25.7	28.5	25.2	NA	NA	NA
13.	Meghalaya	5.7	5.2	39.1	36.2	NA	NA	NA
14.	Nagaland	2.3	4.1	25.3	23.7	NA	NA	NA
15.	Orissa	32.8	39.6	30.7	31.6	132	122	122
16.	Punjab	48.9	69.6	28.5	28.5	71	62	62
17.	Rajasthan	19.8	28.9	39.7	32.8	108	103	103
18.	Sikkim	11.5	16.3	33.1	33.8	NA	NA	NA
19	Tamil Nadu	36.1	55.0	24.7	22.5	81	74	74
20.	Tripura	11.2	16.9	27.3	26.6	NA	NA	NA
21.	Uttar Pradesh	17.1	32.2	37.6	36.9	142	123	123

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		As on 31.3.85	As on 31.3.89	1985	1988	1985	1988	
1	2	3	4	5	6	7	8	
22.	West Bengal	27.3	32.7	29.4	28.1	74	70	
23.	A & N Islands	27.1	35.3	28.3	19.0	NA	NA	
24.	Arunachal Pradesh	4.4	8.8	35.5	39.6	NA	NA	
25.	Chandigarh	37.0	39.2	24.5	22.1	NA	NA	
26.	D & N Haveli	31.4	50.0	36.9	38.3*	NA	NA	
27.	Delhi	35.6	42.4	32.8	28.2	NA	NA	
28.	Goa	22.4	30.1	19.5	17.6	NA	NA	
29.	Daman & Diu	23.0	28.4	NA	27.9	NA	NA	
30.	Lakshadweep	9.9	10.1	35.0	25.5	NA	NA	
31.	Pondicherry	52.4	60.3	22.1	22.3	NA	NA	
32.	Mizoram	23.8	35.6	NA	NA	NA	NA	
	All India	32.1	41.9	32.9	31.3	97	94	

*for Rural areas only.